(SHRI DHANIK LAL MANDAL): (a) Yes Sir.

Written Answers

- (b) Yes Sir.
- (c) A statement is laid on the Table of the House. [See Appendix CVI, Annexure No. 90].

# भारतीय राष्ट्रीय कांग्रेस से बकाया राशियों की वस्ती

१५६६ . श्री जगदीश प्रसाद माथुर : श्री हरीशकर भाभड़ा

क्या नौवहन श्रोर परिवहन मबी यह बताने की क्रुपा करेगे कि :

- (क) क्या यह मच है कि दिल्लो परिवहन निगम ने भारतीय राष्ट्रीय कांग्रेस में कुछ राशि वसूल वसूल करनी है ;
- (ख) यदि हा, तो कितनी राशि वसूल की जानी है; श्रीर
- (ग) सरकार ने इस संबंध में अब तक क्या कार्यवाही की है ?

## †[Recovery of arrears from Indian National Congress

1596. SHRI JAGDISH PRASAD MATHUR:

#### SHRI HARISHANKAR BHABHDA:

Will the Minister SHIPPING of AND TRANSPORT be pleased to state:

- (a) whether it is a fact that the Delhi Transport Corporation has to recover certain amount from the Indian National Congress;
- (b) if so, what is the amount to be recovered; and
- (c) what action Government have so far taken in this regard?]

नौंबहन भ्रौर परिवहन मंत्रालय में प्रभारी राज्य मंत्री (श्री चांद राम) : (क) जी, हां।

(ख) 3.47,493 হ০।

(ग) इस राशि की वसूली के लिए निगम ने न्यायालय में मामला दायर किया

†[THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) Yes, Sir.

- (b) Rs. 3,47,493.
- (c) A suit has been filed by the Corporation in the Court for the recovery of this amount.]

## Voyage accounts of various river services under the C.I.W.T.C.

1597. SHRI JAGDISH JOSHI: Will the Minister of SHIPPING TRANSPORT be pleased to state:

- (a) whether it is a fact that there are large arrears in regard to the maintenance of voyage accounts of various river services managed by the Central Inland Water Transport Corporation;
- (b) if so, what are the details thereof till date; and
- (c) what action Government have taken or propose to take to clear the arrears?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM); (a) Yes, Sir.

- (b) There are 77 Voyage accounts in arrear.
- (c) Voyage accounts are now being prepared regularly and the arrears also are being simultaneously attended to.

### Employees dismissed by the C.I.W.T.C. under emergency

1596. SHRI JAGDISH JOSHI. Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) what is the number of em-ployees penalised/dismissed by the Central Inland Water Transport Corporation during the emergency;